

Annexure- V: Claims by any Other Stakeholder

Notes:

1. All claims received from any other stakeholder either by hard copy or in soft form have been considered.
2. The claims have been verified by the Liquidator based on the evidence/ information/proof /details/invoices towards which the claims have arisen, submitted by the respective stakeholder. The amount does not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.
4. The debts or dues of these stakeholders are unsecured.

(Amount in INR)

Sr. No	Name	Nature of Dues	Amount	Claim Amt	Category
	Claims received after submission of stakeholders list				
1	Office of the Assistant Commissioner of CGST, Division-V, Mumbai South Commissionerate	Statutory Claims		13,179,740	53(1)(e)(i)
2	Office of the Income Tax Officer (TDS)- (2)(3)(3)	Varun shipping co. (FY 07-08 & 14-15)	253,009,178		
		VGIL(12-13 & 14-15)	15,653,219		
		Varun Resources (FY 15-16, 16-17 & 17-18)	950,500	269,612,897	53(1)(e)(i)
3	Office of State Tax Officer, GST, Mumbai, Maharashtra	RCM		967,284	53(1)(e)(i)
4	Assistant/ Commissioner of Customs, Custom House, Kakinada, Andhra Pradesh	Interest	3,342,029	3,342,029	53(1)(e)(i)
5	Office Of The Principal Commissioner Of Central Gst & C. Excise Mumbai South Commissionerate	Service Tax FY 2012-13, Penalty etc.		151,027,730	53(1)(e)(i)
6	Office Of The Principal Commissioner Of Central Gst & C. Excise Mumbai South Commissionerate	Service Tax FY 2012-13, Penalty etc		37,183,966	53(1)(e)(i)
	Total			475,313,646	



Note: Apart from the claims mentioned above, no other claims have been received from the operational creditors/ employees and other stakeholders (if any) of the Corporate Debtor. Further, necessary modification shall be done in the above-mentioned list of stakeholders in case of any fresh/ modified claim received from any stakeholder, subject to approval of NCLT or otherwise.

